

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

259. IA/3374/2023 C.P. (IB)/224(MB)2021

**IN THE MATTER OF**

Central Bank of India

... Petitioner

Vs

Mehul Jayant Parekh

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 21.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **04.07.2024** for further consideration.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/